

[Shri Prabhudas Patel]

- (ii) Annual Report of the Jammu and Kashmir State Agro-Industries Development Corporation Limited, Srinagar, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (iii) Annual Report of the Jammu and Kashmir State Agro-Industries Development Corporation Limited, Srinagar, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (iv) A statement (Hindi and English versions) showing reasons for delay in laying the reports mentioned at (ii) and (iii) above. [Placed in Library. See No. LT-10862/76].
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972:—
- (i) The Sikkim Wild Life (Stock Declaration) Rules, 1976, published in Notification No. G.S.R. 312(E) in Gazette of India dated the 1st May, 1976.
- (ii) The Sikkim Wild Life (Transactions and Taxidermy) Rules, 1976, published in Notification No. G.S.R. 313(E) in Gazette of India dated the 1st May, 1976. [Placed in Library. See No. LT-10863/76].

CERTIFIED ACCOUNTS OF I.I.T., BOMBAY  
FOR 1974-75

SHRI D. P. YADAV: I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of

Technology, Bombay, for the year 1974-75 along with the Audited Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961 [Placed in Library. See No. LT-10864/76].

11.02 hrs.

#### MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Marriage Laws (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 12th May, 1976."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Tariff Commission (Repeal) Bill, 1976 which has been passed by the Rajya Sabha at its sitting held on the 12th May, 1976."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Merchant Shipping (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 12th May, 1976."
- (iv) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed

to enclose a copy of the Pharmacy (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 12th May, 1976."

11.04 hrs.

BILLS AS PASSED BY RAJYA  
SABHA

SECRETARY-GENERAL: Sir I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- (1) The Marriage Laws (Amendment) Bill, 1976.
- (2) The Tariff Commission (Repeal) Bill, 1976.
- (3) The Merchant Shipping (Amendment) Bill, 1976.
- (4) The Pharmacy (Amendment) Bill, 1976.

11.05 hrs.

FINANCE BILL, 1976—contd.

MR. SPEAKER: The House will now take up further consideration of the Finance Bill for which eleven hours were allotted. Nine hours are already over and two hours are left. The Finance Minister will reply to the debate at 12 O'clock.

श्री हरि सिंह (खुर्जा) : माननीय अध्यक्ष जी, फाइनेंस बिल पर सदन में पिछले कई घंटों से चर्चा चल रही है और यह खुशी की बात है कि भारत का जो अर्थ का भंडार है वह पिछले सालों के मुकाबले में इस बार तेजी से बढ़ा है, और भारत की जो देनदारियाँ थीं, जो कर्ज से लदा हुआ था अब वह हल्का होता हुआ नेजर आ रहा है। अगर आप पिछले सालों के मुकाबले में पिछले वर्ष तथा पिछले वर्ष के आखिरी हिस्से का मुकाबला करें तो आप को प्रसन्नता होगी कि जो आर्थिक संकट देश में था, जो आर्थिक मुसीबत मुल्क

में छाया हुई थी और देश में निराशा का वातावरण था उस पर हमारी सरकार ने अपनी दक्षता से, नई आर्थिक नीतियों से तथा 20 सूत्री कार्यक्रम के जरिये जो छिपा हुआ धन था उसको बाहर निकलवा कर देश के अन्दर एक खुशहाली का वातावरण पैदा किया है। हम देखते हैं कि यह पहला साल है कि हम विदेशों से कर्ज लेने के बदले में अपनी सेवाओं के बदले में तथा अपनी नई नई चीजें विदेशों में भेज कर करोड़ों रुपया और करोड़ों रुपए की मिल्कियत दूसरे देशों से प्राप्त कर रहे हैं। अब तक यह कहा जाता था कि भारत में पेट भरने के लिए नहीं है, बीरों और ईंट की पौलिसी चलती है, लेकिन आज खेती, उद्योग और जीवन के अन्य क्षेत्रों में हमारा आर्थिक ढांचा दिन प्रति दिन सुधरता चला जा रहा है। बड़ी खुशी होती है जब हम यह कहते हैं कि विदेशों को अपना माल भेज कर, रेल के इंजन बाहर भेज कर रुपया वसूल कर रहे हैं, लेकिन साथ ही हमें यह कहने में आज प्रसन्नता होती है कि आज हिन्दुस्तान से एक नहीं सैंकड़ों की तादाद में इंजीनियर्स, डाक्टर्स, प्रोफेसर्स और दूसरे पेशे में काम करने वाले भारतीय लोग विदेशों में जाकर उनके निर्माण में लगे हुए हैं और अपनी सेवाओं के बदले बहुत सारा धन देश में भेजते हैं। तो यह जो वर्ष चल रहा है यह भारत की खुशहाली का एक नया दौर शुरू करने वाला है।

20 सूत्री कार्यक्रम के जरिये देश का जो एक जर्जरित आर्थिक ढांचा था उसको आगे ले जाने में इन सूत्रों ने बड़ा महत्वपूर्ण योगदान किया है। आज अगर आप सफर करें तो सारे देश में चारों तरफ निर्माण कार्य होते हुए आपको दिखाई देंगे, निर्माण की एक लहर सी दिखाई पड़ती है, चारों तरफ कुछ न कुछ चीज बनती नजर आयेंगी। तो जो हमारा आर्थिक ढांचा है इस वक्त इसकी नींव बड़ी गहरी होती चली जा रही है, और जो देश आर्थिक रूप से अपनी जड़ें मजबूत करेगा वही दुनिया में बड़ा